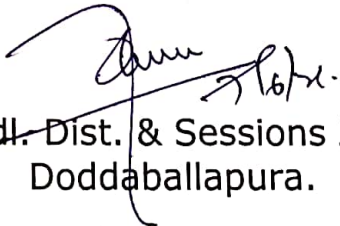


IV Addl. Dist. & Sessions Judge, Doddaballapura.

Cause List dt. 08.06.2021

Morning Session	Afternoon Session
HEARING 1. P and SC10054/2020	NOTICE 1. Misc10018/2014 2. P and SC10003/2020 3. R.A.10024/2019 4. R.A.10019/2020 5. M.A.10004/2021 6. P and SC10006/2021
EVIDENCE 2. M.C.10129/2020 3. P and SC10049/2020 4. M.V.C.104/2018 5. SC10021/2018 6. SC10003/2019 7. SC10011/2019	Compliance 7. P and SC10004/2021
ARGUMENTS 8. R.A.10032/2018 9. M.A.10017/2020 10. CRL.A.10006/2014	OBJECTION 8. EX10001/2021 9. EX10002/2021
REPLY 11. A.P.10002/2020 12. A.P.10034/2020	NBW to accused 10. SC10011/2013
APPEARANCE OF ACCUSED 13. SC10016/2021	
ACCUSED STATEMENT 14. SC 6/2011	
OBJECTION 15. Crl.Misc.10137/2021	


IV Addl. Dist. & Sessions Judge,
Doddaballapura.

Cause List

**IN THE COURT OF ADDL.SENIOR CIVIL JUDGE & JMFC.,
DODDABALLAPURA.**

Cases listed morning session on 08-06-2021

Sl.No.	Cases Nos.	Advocate	
		Plaintiff Advocate	Defendant Advocate
1	O.S.No.343/2014	HR	RM
2	O.S.No.337/2014	MJ/LS	HGH
3	O.S.No.278/2014	RM	NS
4	O.S.No.204/2014	MKM	AGP
5	O.S.No.205/2013	Kumar	MKM
6	O.S.No.62/2013	DG	LS
7	O.S.No.4/2013	BSK	SAK
8	O.S.No.355/2012	VR	SAK
9	O.S.No.70/2010	GSS, RBG	BRN
10	O.S.No.75/2009	SN	NB
11	O.S No. 126/2009	HMM	BSV
12	O.S No. 235/2019	PS	SRS
13	O.S 136/2019	SKD	KBP
14	O.S No. 201/2019	CGR	NNM
15	O.S No. 307/2015	GS	-

Cases listed afternoon session on 08-06-2021

Sl.No.	Cases Nos.	Advocate	
		Plaintiff Advocate	Defendant Advocate
1	O.S No. 306/2015	TNB	BCJ
2	O.S No. 197/2015	BMB	VS
3	O.S NO. 99/2015	YSR	GM
4	O.S No. 91/2015	RM	SN
5	O.S NO. 68/2015	AKR	PS
6	O.S NO. 427/2014	BKK	CSK
7	O.S No. 102/2019	AGP	RM
8	O.S NO. 72/2019	HMM	ARK
9	O.S NO. 150/2018	DKL	-
10	O.S NO. 81/2018	DG	SN
11	O.S NO. 126/2018	SN	NB

12	O.S No. 469/2019	RM	SN
13	O.S No. 466/2014	NB	
14	O.S NO. 526/2014	MYL	-
15	O.S NO. 392/2014	LS	DG

N.B. Shaikh
7/5/22

(N.B. Shaikh)

Addl. Senior Civil Judge & JMFC,
Doddaballapura.

IN THE COURT OF PRL. CIVIL JUDGE & JMFC, DODDABALLAPURA
SOP CAUSE LIST DATED 8.06.2021

MORNING SESSION		
Sl. No.	Case No.	Stage
1	OS 209/2021	Hearing
2	OS 405/2017	Arguments
3	OS 279/2010	Arguments
4	OS 489/2008	Arguments
5	OS 11/2019	Hearing
6	OS 17/2006	Hearing
7	CC 738/2010	Arguments
8	CC 3189/2021	JC
9	CRIME 123/21	JC
10	PCR 152/2017	Arguments
11	CC 480/2008	Summons
12	CC 54/2009	Summons
13	CC 524/2019	HBC
14	OS 325/2017	Summons
15	OS 215/2018	Objection to IA
AFTERNOON SESSION		
1	OS 25/2017	Hearing
2	OS 125/2021	Hearing
3	OS 375/2014	Hearing
4	OS 103/2010	Hearing
5	OS 91/2020	Summons
6	OS 103/2021	Summons
7	OS 31/2018	Objection to IA
8	OS 219/2018	Objection to IA
9	CC 1104/2017	Summons
10	CC 591/2009	Summons
11	CC 689/2016	Summons
12	CC 432/2012	Summons
13	CC 96/2010	Summons
14	CC 1232/2017	Summons
15	CC 712/2014	Summons

Note: These matters will be heard through VC only

E-mail ID: pcjdoddaballapura@gmail.com
VC link: <https://meet.jit.si/pcjdbpura>

CS
2-6-21
Prl. Civil Judge & JMFC
Doddaballapura

08.06.2021

ACT. D.B. Pura

morning Session		Afternoon Session	
1.	404/08	1	122/03
2.	316/09	2.	602/08
3.	70/10	3.	30/10
4.	40/10	4.	164/11
5.	406/12	5.	120/12
6.	362/12	6.	598/12
7.	228/14	7.	78/13
8.	238/14	8.	404/13
9.	374/15	9.	238/13
10.	222/18	10.	284/17
11.	226/19	11.	236/18
12.	456/19	12.	266/18
13.	328/19	13.	428/19
14.	248/20	14.	98/21
15.	20/21	15.	80/21

B. Srinivas
7/6/2021

ADDL CIVIL JUDGE (S) AMEC
DODDABALLAPUR - 561 203.